

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
TABLEAU SOFTWARE INDIA PRIVATE LIMITED**

1. Name of corporate person	TABLEAU SOFTWARE INDIA PRIVATE LIMITED
2. Date of incorporation of corporate person	January 9, 2014
3. Authority under which corporate person is incorporated / registered	Registrar of Companies, Delhi under the Companies Act, 2013
4. Corporate Identity Number / Limited Liability Identity number of corporate person	U72300DL2014FTC263304
5. Address of the registered office and principal office (if any) of corporate person	16/13, BASEMENT, WEST PATEL NAGAR, NEW DELHI 110008
6. Liquidation commencement date of corporate person	March 31, 2022
7. Name, address, email address, telephone number and the registration number of the liquidator	Vinod Sunder Raman 318, 19 th Main, 41 st Cross, 5 th Block, HBR Layout, Bengaluru 560043 Email: vinod@vrconsulting.biz Telephone number: +91-9845884410 Regn no: IBBI/IPA-002/IP-N00075 /2017-2018/10206
8. Last date for submission of claims	April 30, 2022

Notice is hereby given that TABLEAU SOFTWARE INDIA PRIVATE LIMITED has commenced voluntary liquidation on March 31, 2022.

The stakeholders of TABLEAU SOFTWARE INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before April 30, 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Date: April 4, 2022

Place: Bangalore

Vinod Sunder Raman
Liquidator of TABLEAU SOFTWARE INDIA PRIVATE LIMITED
Reg No. IBBI/IPA-002/IP-N00075/2017-2018/10206

